

CONSTRUCTION OF HOTELS

1139. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact "that Government have decided to construct more hotels in the public sector; and

(b) if so, how much amount has been earmarked for this purpose?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) A proposal to provide for Rs. 9.75 crores for this purpose during the Fourth Plan is under consideration.

NEWSPAPERS INDULGING IN COMMUNAL PROPAGANDA

1140. SHRI ARJUN ARORA :
SHRI CHITTA BASU :
SHRI GULAM NABI UNTOO:
SHRI NAND KISHORE

BHATT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps taken by Government against newspapers indulging in communal propaganda; and

(b) the names of newspapers to whom Government stopped issuing advertisements on the ground that they were indulging in communal propaganda?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A statement is laid on the Table of the House.

STATEMENT (a) Central Government have from time to time drawn the attention of the State Governments to the provisions of the existing law especially sections 153A, 295A, and 305(c) of the Indian Penal Code under which newspapers promoting enmity or hatred between different communities can be prosecuted. We have also requested the State Governments to institute systematic arrangements for scrutiny of writings in newspapers, magazines, etc. as well as spoken words which tend to promote feelings of enmity or hatred between different religious, racial or language groups, castes or communities.

The State Governments have been advised that in all cases in which an offence appears to have been committed, prosecution should be promptly started and vigorously pursued. The State Governments have also been advised that it would be desirable that all instances of objectionable writings in the press which do not clearly constitute offences under the law should be brought to the notice of the Press Council.

(b) Government advertisements have been withheld from 6 newspapers and periodicals on account of their communal writings. It would not be in public interest to disclose the names of the newspapers.

MEDIUM OF INSTRUCTION CHOSEN BY DELHI UNIVERSITY STUDENTS

1141. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of EDUCATION be pleased to state :

(a) the number of students admitted to the 1st year of Degree Courses of the Delhi University and what are the languages chosen as medium of instructions;

(b) whether there has been a shift towards Hindi or English in the choice of the medium of instruction, as compared to the last year?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

COMMITTEE TO FIND OUT CENTRES OF TOURISTS' ATTRACTION

1142. SHRI THILLAI VILLALAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to appoint a committee to find out new centres of attraction in our country for foreign tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : No, Sir. Available resources have not permitted Government to develop to the standard desired even the existing centres of tourist attraction. The question of developing such new centres does not, therefore, arise at present.